COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 139 OF 2017

Dated: 18th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NTPC Ltd. ...Appellant(s)

Vs.

Madhya Pradesh Management Company Limited & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 19.07.2017. Dasti, in addition, is permitted.

List the matter on 19.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt